

The post of Consultant in Medicine (CGHS) and Medical Superintendent, Willingdon Hospital, is now held by a newly-promoted Supertime Grade I Officer. The redesignated post of Consultant in Surgery is at the moment lying vacant. The earlier incumbent of the post of Consultant in Surgery and Medical Superintendent, Willingdon Hospital, has now been appointed to a newly-created post of O.S.D. (Surgical) in the Directorate General of Health Services.

(c) The present incumbent of the post of Director, Central Institute of Orthopaedics and Medical Superintendent, Safdarjang Hospital, has got specialised knowledge of Orthopaedics and the incumbent of the post of Consultant in Medicine (CGHS) and Medical Superintendent, Willingdon Hospital, has specialised knowledge of Medicine and they also do their clinical work in addition to Hospital Administration.

#### Issue of Raw Material to the Barrel Fabricators.

7327. SHRI S. P. VERMA : Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the reply given to Starred Question No. 1063 on the 12th July, 1971 and state :

(a) whether the condition laid down by the Ministry of Industrial Development for issue of raw material, indigenous or imported to the barrel fabricators is obligatory on his Ministry for enforcement ; and

(b) if so, whether the Ministry have enforced all conditions laid down by the Ministry of Industrial Development in such matters ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) and (b). The Estimates Committee (Fourth Lok Sabha) dealt with the subject of the allocation of raw material to the Barrel Industry in Paragraphs 2. 119, 2. 120

and 2. 122 of their 85th Report. Extracts of these three Paragraphs are laid on the Table of the House. [Place in Library, See No. LT- 833/71]

The operative part of the Estimates Committee's recommendation is the last sentence of paragraph 2.120, which reads as follows :

"Thus whatever arrangement is finally decided upon by the Government in this regard, should be such as would ensure that the barrels are supplied by the fabricators to the oil companies on reasonable rates, in required quantities and in time so as to ensure uninterrupted supplies to the ultimate users of lube oil"

In compliance with the above recommendations an interministerial meeting was organised by the Ministry of Industrial Development on 18.12.69 wherein representatives of the Department of petroleum and Deptt. of Economic Affairs were also present. As a result of the decisions taken in that meeting, a condition was imposed on the barrel fabricators that 75% of allocations to be made by D. G. T. D. should be reserved by the barrel fabricators for fabrication and supply of barrels to oil companies.

A system of production returns, had also been evolved under which barrel fabricators are required to submit to the D. G. T. D. quarterly returns of the utilisation of raw materials thus secured by them. These returns are further scrutinised in accordance with the recommendations made by the Estimates Committee in para 2.122 of their 85th Report. This system is now working.